

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 51

CA 537/2022 CA 538/2022 in CP/3638(MB)2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **05.12.2022**

NAME OF THE PARTIES:

Union of India

V/s

Infrastructure Leasing & Financial Services Ltd

Appearance (via video-conference):

For the Applicant : Adv. Ryan D'souza a/w Adv. Sneha Barange

For the Respondent : None Present

Rule 11 of NCLT, 241- 242

ORDER

Court convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this matter on Board on **20.01.2023**.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Akash

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)